

Annexure - 7

Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of CIRP: 13th June 2024; List of creditors as on: 27th August 2024
List of operational creditors (Government dues)

Sr. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	State Goods & Service tax	Kerala		24-06-2024	35,90,916	35,90,916	KVAT & GST Demand	-	-	No	-	-	-	-	-	No confirmed Order submitted along with Claim Form-B for Assessment year 2019-2020 and Pre GST period ie. KVAT. It was clarified on our request that the PreGST demand was based on the arrear register in connection with the KVAT arrear and DRC 07 order related to the year 19-20 will be completed soon and will be uploaded in the gst portal of the assessee very soon. Revised Claim Submitted and acceptable for Collation
2	The Deputy Director ESIC	Sub Regional Office, ESIC		15-07-2024	74,652	74,652	ESIC	-	-	No	-	-	-	-	-	Acceptable for Collation, On approval by the CoC and Hon'ble NCLT the Claim shall be Final.
3	EPFO	Ernakulam		20-08-2024	5,11,228	5,11,228	EPFO	-	-	No	-	-	-	-	-	No formal claim in Form B is filed by the EPFO Stating that EPF dues doesnot form part of liquidation assets.
Total					41,76,796	41,76,796		-	-		-	-	-	-	-	